

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3091
ANSWERED ON:23.12.2003
BAN ON MARRIAGE PROCESSIONS
MANIKRAO HODLYA GAVIT

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has imposed ban on marriage processions on roads;
- (b) if so, the details thereof;
- (c) whether it is not the violation of the fundamental rights of people; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (d): Yes, Sir. Delhi Police have, in exercise of powers conferred by section 144 of Cr.P.C, prohibited marriage processions on some select road stretches for a period of 60 days effective from 21st November, 2003 unless withdrawn earlier. The said prohibitory orders have been issued to avoid any obstruction to traffic, danger to human lives and disturbances to public tranquility and do not, therefore, infringe on any legal right of an individual.